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Damages paid by the Western Railway to Iodore Textile Mills Ujjain

*406. SHRI RAMCHANDRA BHA-RADWAJ: Will the Minister of RAILWAYS be pleased to state;

- (a) whether it is a fact that the Western Railway authorities paid an amount of Rs. 65,000|- as damages recently to the Indore Textile Mills, Ujjain; and
- (b) if so, what are the details in this regard?

THE MINISTER OF RAILWAYS (SHRI BANSI LAL): (a) Western Railway has paid Rs. 63,319 as compensation for non-delivery of two coal wagons,

(b) Two claims were preferred by Indore Textile Mills in 1982 for non-delivery of two wagons. While the wagons were still being traced by the Western Railway., claimants filed two suits in the Court of Civil Judge, Ujjain on 15-11-1983. Suits were decreed on 25-1-85 The decreed were satisfied on 26-7-1985.

Short-term diploma course in medicine

*407. SHRI KALPNATH RAI: Will, the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether there is a proposal to introduce a short-term diploma course in medicine: and
- (b) if so, what are the details thereof and by when such a course is likely to be introduced?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI): (a) No, Sir.

(b) Does not arise.

सैनिकों को घटिया भोजन सामग्री की

* 408. श्री हक्मदेव नारायण यादव : श्री बी॰ सत्यनारायण रेड्डी :

क्या रक्षा मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सेना के तीनों ग्रंगों में जवानों के लिए भोजन सामग्री की सप्लाई के लिए ठेका दिया जाता है ;

to Questions

- (ख) यदि हां, तो पिछले तीन वधीं में कितने रुपयों का ठेका दिया गया : ग्रौर
- (ग) क्या यह सही है कि घटिया किस्म की भोजन सामग्री सप्लाई करने के कई मामले पकडे गये; यदि हां, तो सप्लाईकर्ताओं के नाम और पते क्या हैं ग्रौर दोषी लोगों के विरुद्ध क्या कार्यवाही की गयी है ?

रक्षा मंत्री (श्री पी० बी० नर्रासह राव): (क) जी हां, सप्लाई नियमा-नसार ठेकों के माध्यम से की जाती है।

(ख) सूचना एकत्र की जा रही है और वह सभा पटल पर रख दी जाएगी

(ग) जी नहीं।

Delay in the construction and execution of irrigation projects iu the country

*409. PROF. C. LAKSHMANNA: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) what are the details of proposals, State-wise, if any, pending with Government for the construction and execution of irrigation projects since the beginning of the Sixth Five Year Plan:
- (b) what are the names of such irrigation projects, State-wise and what are the reasons for the delay; and
- (c) what are the funds allocated for such projects during the Seventh Five Year Plan and by when they are likely ic be completed?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARA-NAND): (a) The Central Government does not undertake construction of irrigation projects in the States.

(b) and (c) Do not arise.